

wrist watches will be in the Indian market by 1971 ;

(b) if so, whether these watches will be manufactured in the private sector or in the public sector ; and

(c) the full details of the venture ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). There is no proposal at present, with the Government for the manufacture of electronic wrist watches in the private or public sector.

Registration of Private Companies

3260. SHRI S. R. DAMANI : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the number of private sector companies registered and their sanctioned and paid-up capital from 1st April 1969 to 31st January, 1970 ;

(b) how these figures compare with the figures during the corresponding periods of the last three years ;

(c) the industry-wise break-up of the capital ;

(d) whether it is a fact that the industry is now reluctant to make use of institutional finance as freely as it used to do previously ; and

(e) if so, the reasons for this situation and the steps taken by Government to activate the climate in the interests of the country's economy and for sorting out the unemployment problem ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) One thousand two hundred and thirteen companies, limited by shares, with authorised capital amounting to Rs. 175.82 crores were registered in the private corporate sector during the 10 months period $\frac{v}{2}$, 1st April 1969 to 31st January, 1970.

(b) The position during the corresponding period of the previous three years is shown below :

Period	No. of Companies registered	Rs. crores Authorised capital
(i) Ten months period ending 31st January, 1967.	834	81.89
(ii) Ten months period ending 31st January, 1968.	846	84.45
(iii) Ten months period ending 31st January, 1969.	907	155.37

(c) Industry-wise break-up of the newly registered companies together with their authorised capital is indicated in the Statement laid on the Table of the House. [*Placed in Library See No. LT-2897/0*]

(d) No, Sir. In fact, the loan assistance sanctioned to the private sector companies by the Industrial Development Bank of India, Industrial Finance Corporation of India and State Financial Corporations amounted to Rs. 88.13 crores in 1967-68. The loan assistance sanctioned by these institutions increased to Rs. 111.16 crores in 1968-69.

Efforts are also being made to further increase such assistance by lowering of the interest rates and reduction of the minimum limits of re-finance and rediscount facilities by the I.D.B.I. and by further simplification by I.F.C. of its procedure regarding granting of different types of loan assistance.

(e) Does not arise.

Diesel Locomotive for Bombay-Howrah Mail

3261. SHRI PASHABHAI PATEL : Will the Minister of RAILWAYS be pleased to state whether it is a fact that the Bombay-Howrah Mail *via* Nagpur is now being hauled by diesel locomotive as a result of which it is able to haul three more bogies ?

THE MINISTER OF RAILWAYS (SHIR NANDA) : Yes.

खण्डवा (मध्य प्रदेश) में एक औद्योगिक बस्ती की स्थापना

3262. श्री सं० च० दीक्षित : क्या औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है मध्य प्रदेश के पूर्व